

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 13.10.2026

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7430 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Shree Krishna Construction & Ors. Through its Authorised Representative Vs. Ajay Protech Private Limited & Anr.	Vishal Sharma
2.	I.A. No. 7432 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Indo Asia Copper Limited Vs. Dautsons Copper Private Limited	Himanshu Satija
3.	I.A. No. 7433 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	CS Vekas Kumar Garg Resolution Professional of Jaipuria Buildcon Private Limited Vs. Vijay Kumar Saxena	Vipul Pankaj Sanghi
4.	I.A. No. 7436 of 2026 in Comp. App. (AT) No. ____ of 2026	Malhotra Realty Private Limited & Ors. Vs. ---	NPS Chawla

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Assistant Registrar